

29.4.04

App: Shri Surendran P.

Resp: Shri G.S. Sikarwar.

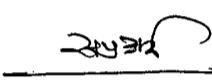
Heard on C.C.P. Compliance report has been filed by the respondents. Adverse orders have been passed against the applicant. The applicant has filed M.P. 384/04 for revival of the O.A. Since that M.P. stands disposed of, there is no question of proceeding with the contempt proceedings. The C.C.P. is accordingly dismissed. Notices are discharged.

OK
By
On 29/4/04
29/4/04


(M.L.SAHNI)

J.M.

S.A.


(S.P.ARYA)

A.M.